## Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 31/07/2024 List of unsecured financial creditors belonging to any class of creditors

| Name of Details of claim received Creditor  Date of Date of Claimed Claim admitted  Date of Claimed Claim Covered By Cove |
|--|
| of claim received  |
| Amount of Nature of Amount |
| Details of claim admitted  Mether claim covered By guarantee  NIL  |
| Amount of Amount of any Amount of Amount of any Claim not Claim under covered By guarantee    NIL   NI |
| hether % of voting contingent that may be admitted party? share in CoC claim set- off NIL NIL NIL NIL Amount of Amount of Amount of Amount of Amount of Claim under admitted verification  |
| hether % of voting contingent that may be admitted party? share in CoC claim set- off NIL NIL NIL NIL Amount of Amount of Amount of Amount of Amount of Claim under admitted verification  |
| Amount of Amount of any claim not claim under that may be set- off  NIL NIL NIL NIL NIL Amount of Amount of claim under claim that may be admitted verification  |
| y Amount of Amount of claim not claim under admitted verification  |
| y Amount of Amount of claim not claim under admitted verification  |
| Amount of Amount of Remarks, if claim not claim under any admitted verification  NIL NIL NIL NIL   |
| Amount of Remarks, if claim under any verification NIL NIL   |
| Remarks, if any  |
|  |

Jitender Kothari No.1881/IPA-001/IP

**Resolution Professional of** 

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024